

ITEM NO.9

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M K HANJURA

Criminal Appeal No(s). 1657-1660/2013

NITIN KUMAR

Appellant(s)

VERSUS

MAHAVIR SINGH & ORS ETC.ETC.

Respondent(s)

(with office report for direction)

Date : 17/09/2015 These appeals were called on for hearing today.

For Appellant(s)

Mr. Mishra Saurabh, Adv.

For Respondent(s)

Mr. Jemtiben, Adv.

Mr. A. Raghunath, Adv.

Ms. Vibha Datta Makhija, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Ld.counsel for the appellant has stated that he does not need to file the additional documents. This is taken on record. Ld.counsel for respondents shall be at liberty to file the additional documents, if any, within a period of four weeks, whereafter no further extension shall be given.

List the matter again on 04.12.2015.

(M K HANJURA)  
Registrar

SB